

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1778  
TO BE ANSWERED ON 29.07.2021**

**PRIVATISATION OF ELECTRICITY**

**1778. SHRI VE. VAITHILINGAM:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the work relating to privatisation of electricity distribution and entrusting the Electricity Department thereunder has been implemented;
- (b) if so, the details thereof, State/UTs-wise; and
- (c) the present status of the work entrusted to the Electricity Department of Union Territory of Puducherry?

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

(a) to (c) : Government of India announced privatisation of Power Departments & Utilities in Union Territories (UTs) under Aatma Nirbhar Bharat Abhiyaan. The decision is guided by sub-optimal performance of power distribution utilities and the objective of providing better services to consumers with improvement in operational and financial efficiencies. This will also provide a model for emulation by other Utilities across the country.

The UT of Chandigarh has received bids. The UTs of Dadra & Nagar Haveli (DNH) and Daman Diu (DD) have also received bids and bids have been evaluated. The UTs of A&N Islands, Puducherry and Lakshadweep are at RFP finalization Stage. J&K has commissioned a study to examine the modalities.

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